

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 89 OF 2018 &
IA NOS. 843 & 844 OF 2017**

Dated: 5th April, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Azure Photovoltaic Pvt. Ltd.

...Appellant(s)

Vs.

**Gulbarga Electricity Supply Corporation
Ltd & Anr.**

...Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Anuradha Mukherjee
Ms. Shikha Tandon
Ms. Pallavi Rao
Ms. Anu Srivastava
Mr. Robin Grover

Counsel for the Respondent(s) : Mr. Sandeep Grover
Ms. Pankhuri Bhardwaj for R-1

ORDER

Admit. Issue notice to the Respondents returnable on 25.04.2018.
Mr. Sandeep Grover takes notice on behalf of Respondent No.1. Dasti, in addition,
is permitted.

List the matter for compliance on **25.04.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I. J. Kapoor)
Technical Member**